ORISSA HIGH COURT; CUTTACK

TENDER NOTICE

No. <u>4646</u> Dated, Cuttack, the <u>8/4/</u>2019.

Sealed quotations for supply of at least 500 pairs of Wooden Bundle Boards, specifying the price of Wooden Bundle Boards per pair along with samples (as per the specifications of existing bundle boards of Court's Record Room) are invited so as to reach the undersigned on or before 19/04/2019 to be opened on the same day at 3.00 P.M in the presence of the quotationers or their authorized representatives, if they prefer. Quotationers are required to specify the name of wood to be used by them for preparing bundle boards. Further, before submitting quotations, the quotationers may contact Store & Purchase Section to verify the specification and size of bundle boards required by the Court. Quotations received without sample bundle board or after due date and time will not be taken into consideration. Quotationers are also required to submit GSTIN and IT return for assessment year of 2018-2019 along with the tender papers positively.

The Authority reserves the right to accept or reject any or all quotations without assigning any reason thereof.

Assistant Regis Orissa High Court, Cuttack.

8/04/19 Memo No. 4647 dtd.

Copy forwarded to:

- 1. Office Notice Board for wide publication.
- 2. Superintendent (Computer Section) for uploading in Orissa High Court website.

<08/04/19 Assistant Registrar (Admn. Orissa High Court, Cuttack.